

(d) the steps proposed to be taken to ensure better prices to cotton growing farmers of Maharashtra?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Government have already released a quota for the export of 13.85 lakh bales of cotton during the 1989-90 cotton year to provide farmers with the benefit of higher International prices

(c) 13.67 lakh bales of cotton were exported during the 1986-87 season, 0.44 lakh bales of cotton were exported during 1987-88 season, and 0.77 lakh bales of cotton were exported during the 1988-89 cotton season

(d) The purchase of cotton in Maharashtra is presently governed through a monopoly procurement scheme operated by the State Government

Import of coconut oil

6417. SHRI K. MURALEEDHARAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether coconut oil is being imported at present.

(b) if so, whether Government propose to stop the same for the benefit of coconut growers; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Coconut oil is a canalised item and S.T.C., the canalising agency, is not importing any coconut oil at present

(b) and (c). Does not arise.

[*Translation*]

Delhi Vegetables and Fruits Consumer Cooperative Federation.

6418. SHRI R.L.P. VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that all the shops of Delhi Vegetables and Fruits Consumer Co-operative Federation are being run on contract basis;

(b) whether these shops are trading in cloth, sugar and other articles and if so, the details thereof;

(c) whether all the member societies of the Federation are lying closed if so, the reasons therefor;

(d) whether the federation is maintaining bogus accounts,

(e) if so, the action taken thereon;

(f) whether the Registrar Co-operative Societies, Delhi Administration, Delhi Propose to enquire into the matter; and

(g) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) According to the information furnished by the Registrar of Cooperative Societies, Delhi, the shops of the said Federation are manned by the employees of the Federation.

(b) The federation is trading in cloth, sugar and other articles for which necessary licence/permit has been obtained by the Federation from the Food, Supply and In-